

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 10<sup>th</sup> October, 2023

No.HC.VII-33/2018/ **10049** /A. The Courts exclusively trying cases under the Protection of Children from Sexual Offences Act (POCSO) are entitled to avail holidays as notified for all Criminal Courts only, irrespective of the nomenclature of the said Courts.

By Order,  
Sd/-Utpal Rajkhowa  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-33/2018/ **10050 - 10060** /A.  
Copy to:-

Dated 10.10.2023

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
3. All District & Sessions Judges.
4. Additional Sessions Judge-cum-Special Judge, POCSO,  
**Barpeta/ Dhubri/ Golaghat/ Kamrup(M)/ Kamrup, Amingaon/ Lakhimpur/ Morigaon/ Nagaon/ Sivasagar/ Tinsukia.**
5. Additional District & Sessions Judge,  
**Baksa/ Karbi Anglong/ Kokrahar/ Nalbari**
6. 1<sup>st</sup> Addl. District & Sessions Judge,  
**Cachar/ Nagaon/ Sonitpur**
7. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
10. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
10/10/23

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**